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## Andhra Pradesh Co-Operative Spinning Mills (Regulation) (Amendment) Act, 2001

### 6 of 2001

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AN ACT FURTHER TO AMEND THE ANDHRA PRADESCHO-OPERATIVE SPINNING MILLS (REGULATION) ACT, 1983. Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Fifty-second Year of the Republic of India, as follows:-

### 1. Short Title And Commencement :-

- (1) This Act may be called the Andhra Pradesh Co-operative Spinning Mills (Regulation) (Amendment) Act, 2001.
- (2) It shall come into force on such date as the State Government may, by notification, in the Andhra Pradesh Gazette, appoint.

### 2. Amendment To The Schedule Act Is Of 1983 :-

In the Andhra Pradesh Co-operative Spinning Mills (Regulation) Act, 1983 in the Schedule, after item 16, the following item shall be added, namely:-

"19. The Chilakaluripeta Cotton Growers Co-operative Spinning Mills Limited, Chilakaluripeta."